

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 295 -2020

Dhaktu Sadashiv Naik

..... Petitioner

V e r s u s

State of Goa and others.

..... Respondent

Adv. P. Lotlikar for the Petitioner.

Mr. Deep Shirodkar, Addl. Government Advocate for the Respondents no.1 and 2.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 22nd October, 2020.****ORDER:**

The learned Additional Government Advocate waives notice for respondent nos.1 and 2.

2. Issue notice to the remaining respondents, returnable on 6/11/2020
3. Post the matter on 6/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-